

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1182(ND)/2018

IN THE MATTER OF:

M/s JV Restaurant Pvt. Ltd.

...PETITIONER

...RESPONDENT

Section

Under Section 10 of IBC

Order delivered on 23.08.2019


Coram:

**Shri. P.S.N. Prasad,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj,
Hon'ble Member (Technical)**

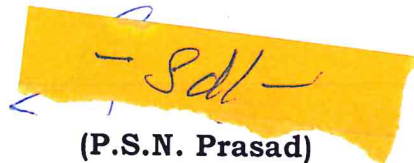
**For the Petitioner : CS Alok Kumar Tripathi
For the Operational Creditor : Gandharv Anand, Adv.
For the Corporate Debtor :**

ORDER

Counsels for both the parties are present. Having heard the counsels post the matter to 16.09.2019.



**(Dr. V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**